

the Act have been framed and are laid on the Table of Lok Sabha. The other Rules and Regulations of the Institute are under preparation. [See Appendix V, annexure No. 43.]

(b) The other Rules will be laid on the Table of Lok Sabha as soon as finalised and approved by Government.

### विभागीय भोजन-व्यवस्था पर व्यव

\*१६८५. श्री खुशवकत राव : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे बोर्ड ने इस आशय के आदेश जारी किये हैं कि रेलवे में विभागीय भोजन-व्यवस्था के लिये खरीदी गई वस्तुएं जैसे चीनी के बर्तन, खाने के बर्तन, छरी काटा चम्मच, तौलिये, साबुन और अन्य वस्तुएं जो भोजनालयों में काम में आती हैं, वे सब यात्री सुविधा के लिये सुरक्षित विकास निधि में से खरीदी जायें ;

(ख) क्या इस आदेश की एक प्रति सभा की टेबल पर रखी जायेगी ; और

(ग) इस प्रकार का आदेश देने के क्या कारण हैं ?

रेलवे मंत्री (श्री जगजीवन राम) :

(क) आदेश यह है कि शुरू में जो सामान लिये जायें, सिर्फ उन्हीं का खर्च विकास निधि (Development Fund) से किया जाये। यात्रियों और रेल का उपयोग करने वाले दूसरे लोगों की सुविधा के लिये जो काम किये जाते हैं, उनका खर्च इसी निधि से किया जाता है। लेकिन तौलिये, साबुन और इस तरह के दूसरे सामान की लागत संचालन-व्यय (working expenses) में डाली जाती है, यात्री-सुविधा के अनुदान (amenities grant) में नहीं।

(ख) पत्र की एक प्रति सभा-घटल पर रख दी गयी है। [रेलवे परिशिष्ट ५ अनुबन्ध संख्या ४४]

(ग) विभागीय खान-पान व्यवस्था (Departmental Catering) का उद्देश्य यह है कि यात्रियों को अच्छा खाना मिले और सर्विस अच्छी हो, इसलिये बर्तन आदि की लागत की विकास निधि-यात्री सुविधा, (Development Fund Passenger amenities) के मद में डालना उचित ही है।

सुरेमनपुर के निकट रेल-मार्ग का टूट जाना

\*१६८६. श्री तरजू पांडे : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) सुरेमनपुर के निकट रेल-मार्ग के टूट जाने के फलस्वरूप कुल कितनी हानि हुई।

(ख) इस टूटे रेल-मार्ग को ठीक करने के लिये क्या सरकार अविलम्ब कार्यवाही कर रही है ; और

(ग) इस रेल-मार्ग की मरम्मत में कितना समय लगेगा ?

रेलवे मंत्री (श्री जगजीवन राम) :

(क) लाइन टूटने से १,२०,००० रुपये का नुकसान हुआ। रेल-यातायात फिर चालू करने के लिये डाइवर्शन बनाकर जो नयी लाइन बिछायी गयी, उसपर ६,५०,००० रुपये खर्च हुये।

(ख) पीछे हटा कर बनाये हुये एक एलाइनमेंट पर डाइवर्शन लाइन बनाकर यातायात फिर चालू किया गया है। यह संभव नहीं था कि पहली टूटी हुई लाइन की मरम्मत करके उसपर फिर गाड़ियाँ चलाई जायें। इस समस्या को स्थायी रूप से हल करने के लिये गंगा और घाघरा के बीच 'वाटर शेड' के साथ-साथ पीछे हटाकर एक लाइन (retired alignment) बनाने के बारे में विचार किया जा रहा है।

(ग) रेल यातायात बन्द होने के २५ दिन बाद, यानी २६ अगस्त, १९५७ को

इइवर्शन लाइन पर गाड़िया फिर चलने लगी।

**Sindhu Resettlement Corporation Ltd.**

\*1687. **Shri Ansar:** Will the Minister of Transport and Communications be pleased to state:

(a) what amount by way of aid or loan or shares has been invested by the Government of India in the construction of Gandhi Dham Township by the Sindhu Resettlement Corporation Ltd.;

(b) the powers this corporation and its management enjoy in respect of the administration of this township; and

(c) what are the measures provided for the proper regulation of this corporation?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) to (c). A statement is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 45]

**Railway Freight Concession for Coir Yarn**

\*1688. **Shri Kumaran:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Southern Railway has cancelled the Station-to-Station concession rate of railway freight for movement of coir yarn and rope from Cochin Harbour Terminus and Kozhikode (Calicut) to Shalimar (Calcutta);

(b) whether Government have received any representation from the Coir Board for the restoration of the freight concession; and

(c) if so, the steps Government have taken in the matter?

The Minister of Railways (**Shri Jagjivan Ram**): (a) Yes.

(b) Yes.

(c) The matter is under examination.

**Electrification of Calcutta Suburban Railway Lines**

\*1689. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) whether an agreement has been signed between the Governments of India and France for the electrification of the Calcutta Suburban Railway lines; and

(b) if so, the nature of the agreement?

The Minister of Railways (**Shri Jagjivan Ram**): (a) Yes, Sir. Draft agreement was signed on 27th August, 1957 with *Societe Nationale des Chemins de fer Francais—S.N.C.F.*—(French National Railway Administration).

(b) S.N.C.F., under the agreement, will provide technical collaboration on all aspects of Railway electrification in Calcutta Suburban areas programmed for execution on 25 K.V. A.C. 50 cycle system.

They will also train Indian Technical personnel on 25 KV AC 50 cycle traction system.

**Motor Transport on Pathankot-Kulu Road**

\*1691. **Shri Hem Raj:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1026 on the 29th August, 1957 and state:

(a) whether it is a fact that due to the shortage of motor vehicles on the Pathankot-Kulu Road, the passengers are daily put to great inconvenience and have to wait for days together to get their seats; and

(b) whether Government propose to grant some more motor route permits to private limited Transport Companies to ease the transport difficulties on the Pathankot-Kulu Road?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) and (b). From information available it appears.